

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA No.224/2017
IN
CP 150/2015
RT CP No.91/Chd/Hry/2017**

| | |
|------------------------------------|----------------|
| BEBB India Pvt.Ltd. | ...Petitioner |
| Vs. | |
| M/s ABW Infrastructure Ltd. & Ors. | ...Respondents |

Present: None

The Hon'ble Member (Judicial) is on official tour, hence the matter is adjourned to 21.12.2017.

Sd/-

Court Officer

December 18, 2017
subbu